GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

ATROCITIES AGAINST SCs

†4330. KUNWAR DANISH ALI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total number of cases registered with regard to atrocities against Scheduled Castes (SCs) and Scheduled Tribes (STs) particularly related to preventing them from mounting on a mare in marriage, stopping the marriage procession and stopping playing of DiscoJockey (DJ Music), etc. during the last three years and the current year, State-wise; and

(b) the details of steps taken by the Government to stop such cases in future in the country?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)

(a) & (b): As per the report of the National Crime Records Bureau, Ministry of Home Affairs, the number of cases registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 during the year 2018 to 2020 is given at **Annexure.**

'Police' and 'Public Order' are State subjects and the Scheduled Caste and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 is implemented by the respective State Governments and Union Territory Administrations. The Government reviews with the law implementing agencies of the State Government for ensuring prompt registering of atrocities, speedy investigation of the offences and timely disposal of cases by the Courts.

Further, Government of India has issued advisories to the State Governments/UT Administrations from time to time for effective implementation of the SC/ST (PoA) Act and Rules.

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SL	State/UT	Cases registered (CR) under the Scheduled Castes and the Scheduled tribes (Prevention of Atrocities) Act, 1989		
		2018	2019	2020
		CR	CR	CR
1	Andhra Pradesh	2159	2401	2268
2	Arunachal Pradesh	0	0	0
3	Assam	14	25	38
4	Bihar	7125	6641	7462
5	Chhattisgarh	652	768	818
6	Goa	10	5	4
7	Gujarat	1737	1737	1617
8	Haryana	961	1087	1210
9	Himachal Pradesh	128	186	250
10	Jharkhand	760	988	1013
11	Karnataka	1643	1827	1685
12	Kerala	1025	998	976
13	Madhya Pradesh	6621	7222	9300
14	Maharashtra	2500	2708	3232
15	Manipur	1	2	2
16	Meghalaya	0	0	0
17	Mizoram	0	8	0
18	Nagaland	0	0	0
19	Odisha	2335	2462	2670
20	Punjab	168	167	169
21	Rajasthan	5702	8591	8895
22	Sikkim	6	6	0
23	Tamil Nadu	1422	1175	1296
24	Telangana	1926	2220	2532
25	Tripura	1	2	4
26	Uttar Pradesh	11841	11865	12717
27	Uttarakhand	65	92	100
28	West Bengal	220	244	199
	TOTAL STATE(S)	49022	53427	58457
29	A&N Islands	1	3	2
30	Chandigarh	1	1	3
31	D&N Haveli and Daman & Diu+	4	2	1
32	Delhi	36	78	70
33	Jammu & Kashmir*	0	0	4
34	Ladakh	NA	NA	0
35	Lakshadweep	0	0	1
36	Puducherry	0	4	0
	TOTAL UT(S)	42	88	81
	TOTAL (ALL INDIA)	49064	53515	58538
Source: Crime in India				
Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019				
*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2018 & 2019				

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